

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Application No. 85 of 2015 (SZ)
and
M.A.Nos.174 of 2016 and 232 of 2016 (SZ)**

Applicant(s)
Dr. Lubna Sarwath
Co-Convenor
Save Our Urban Lakes
Hyderabad

Respondent(s)
Vs. The State of Telangana, rep. by its
Secretary to Government, Telangana
Secretariat, Hyderabad-500022
and 3 others

Legal Practitioners for Applicant(s)
A. Yogeshwaran

Legal practitioners for respondent(s)
Smt. Yasmeen Ali for R-1
Mr.D. Srinivasan for R-2
Mr. T. Sai Krishnan for R-3 and R-4

Note of the Registry	Orders of the Tribunal
Order No. 6	<p>Date: 5th October, 2017</p> <p><u>Application No.85 of 2015 and M.A. Nos. 174 and 232 of 2016:</u></p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 03.11.2017.</p> <p style="text-align: right;">.....J.M.</p> <p style="text-align: right;">(Justice M.S. Nambiar)</p>